

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4784

ANSWERED ON:07.08.2009

MANUFACTURING OF POWER EQUIPMENTS

Bavalia Shri Kuvajibhai Mohanbhai;Reddy Shri K. Jayasurya Prakash

Will the Minister of POWER be pleased to state:

(a) whether any Memorandum of Understanding has been signed by Bharat Heavy Electricals Limited (BHEL) and National Thermal Power Corporation Limited (NTPC) to set up power equipments manufacturing units in the country; and

(b) if so, the details thereof, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) : National Thermal Power Corporation Ltd. (NTPC) and Bharat Heavy Electricals Limited (BHEL) have started a joint venture Company in the name of NTPC-BHEL Power Projects Private Limited (NBPPL) with 50:50 equity contribution. The Joint Venture agreement was signed on 11.01.2008 and the Company was registered on 28.04.2008.

The main objectives of the Company are to create capacity in the field of Balance of Plant (BoP) and manufacture of power plant equipments for engineering, Procurement and Construction (EPC) contracts.

(b) : The Company is currently in the process of identifying a suitable piece of land to establish manufacturing facilities. NTPC BHEL Power Projects Pvt. Limited (NBPPL) had written to ten States for allocation of land. Out of which, 4 States namely – Andhra Pradesh, Rajasthan, Gujarat and Haryana have responded. A Committee has been appointed to evaluate the 4 offers received by NBPPL.